

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-37-2020**

Mr. Assumsao Teodosio Fernandes

... Petitioner

Versus

Goa Coastal Zone Management  
Authority & Anr.

... Respondents

Shri A.D. Bhobe, Advocate for the Petitioner.

Ms. A. Kamat, Additional Government Advocate for the Respondents  
No.1 & 3.Shri Vivek Rodrigues holding for Shri P. Talaulikar, Advocate for the  
Respondent No.2.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 28<sup>th</sup> July 2020****P.C. :**

Shri P. Talaulikar enters appearance for the second respondent and seeks two weeks' time.

2. Post the mater on 11.08.2020.
3. Interim order stands extended by four weeks.

**DAMA SESHADRI NAIDU, J.**

NH